

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 56 of 2013 & IA-226 of 2013,
Appeal No. 84 of 2013 & I.A. No. 130 of 2013 and
Appeal No. 68 of 2013 & IA-227 of 2013**

Dated : 31st July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 56 of 2013 & IA-226 of 2013,
And
Appeal No. 84 of 2013 & I.A. No. 130 of 2013**

Talwandi Sabo Power Ltd. Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. Respondent (s)

Appeal No. 68 of 2013 & IA-227 of 2013

Nabha Power Ltd. & Anr. Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. Respondent (s)

Counsel for the Appellant (s) : Mr. Sitesh Mukherjee
Mr. Aniket Prasoon
Ms. Kanika Chugh

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1
Ms. Shikha Ohri for R.2

ORDER**IA Nos. 130, 226 & 227 of 2013**
(Appl. for directions)

The learned counsel for the Respondents seek some time for getting instructions with regard to the contents in the affidavit which has been filed by the learned counsel for the Appellant.

Post the matters on **12.08.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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